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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 171/16	TP 70/17	For filing objections	433( e)	Fedex Express Transportation & Supply Chain Services (India) Pvt. Ltd., Vs NAXR Logistics Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	RAJKUMAR MD 9620212325	PETITIONER	

**ORDER**

Counsel for petitioner is present. None appeared for Respondents. Objections on behalf of R5 & R6 are not filed. Hence, it is treated that, R5 & R6 have no objection. For hearing Petitioner and Counsel for R1 to R4 list it on 14/ 12/2017.

  
Member (T)

  
Member (J)